

RAJASTHAN HIGH COURT, JODHPUR

CIRCULAR

No. 02 /PI/2017

Date : 12-01-2017

To

All the Presiding Officers
of Subordinate Courts

Sub: Use of Official website of Rajasthan Police.

On the official website of Rajasthan Police, Government of Rajasthan www.police.rajasthan.gov.in details of all the Standing Warrants issued by the Courts are available which may be searched out court-wise, police station-wise, accused-wise etc. Details of all the police officers including posting place and mobile number are also available on this website. There is various other useful information on this website is available which may be useful in day-to-day court functioning.

During the meeting under the chairmanship of Hon'ble the Chief Justice with District & Sessions Judges and Nodal Officers convened on 13.08.2016, demonstration of this website was given and directions were given to make optimum use of the website for information related to Standing Warrants and details of Police official witnesses but it has been noticed that the website is not being regularly used.

Therefore, it is enjoined upon all the Presiding Officers of Subordinate Courts that they will regularly use the official website of Rajasthan Police for getting required details of Standing Warrants, Posting details of police official witnesses and other relevant information available on the website.

BY ORDER


REGISTRAR GENERAL

GEN./XV/08/2017 /371

Date : 12/1/17

Copy forwarded to all the District & Sessions Judges with the request to circulate the same amongst all the Judicial Officers posted in their judgeships for information and compliance.


REGISTRAR GENERAL

